

भारतीय गैर न्यायिक

सौ रुपये

Rs. 100

ONE HUNDRED RUPEES



सत्यमेव जयते

भारत INDIA
INDIAN NON JUDICIAL



RASHTRA

2023

दिनांक किमत

94AA 485019

प्रमोद म. कुलकर्णी

मुद्रांक विक्रेता

एन-५, सिडको उ संभाजीनगर

परवाना क्र 3101056

जिल्हा कोषागार
महाराष्ट्र संभाजीनगर

२५५
५/७/२३

१
क्रोणांकित

Signature and stamp area

25 JUN 2024

क प्रमुख
अ. उपायुक्त

SCHEDULE

FORM D

PROOF OF CLAIM BY A WORKMAN OR AN EMPLOYEE
(Under Regulation 9 of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 06/07/2024

To
The Interim Resolution Professional / Resolution Professional
Mr. Vallabh Narayandas Sawana
Building 11, Flat No. 505,
Regency Sarvam,
Ganesh Mandir Road, TITWALA (East)
Kalyan, Dist. THANE 421605

From
Mr. Santosh Wamanrao Nimbalkar
RL 76, Bajaj Nagar,
Near Bhagasing School,
Wadgaon Kolhati, MIDC Waluj,
Aurangabad 431136
Email : swn11781@gmail.com

Nimbalkar

Subject: Submission of proof of claim.

Madam/Sir,

Mr. Santosh Wamanrao Nimbulkar, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Hari Om Auto Components Private Limited. The details for the same are set out below:

PARTICULARS	
1. NAME OF WORKMAN / EMPLOYEE	Mr. Santosh Wamanrao Nimbulkar
2. PAN NUMBER, PASSPORT, THE IDENTITY CARD ISSUED BY THE ELECTION COMMISSION OF INDIA OR AADHAR CARD OF WORKMAN / EMPLOYEE	PAN No. ABUPN6295P AADHAR NO. 5419 2369 2854
3. ADDRESS AND EMAIL ADDRESS (IF ANY) OF WORKMAN / EMPLOYEE FOR CORRESPONDENCE	RL 76, Bajaj Nagar, Near Bhagatsingh School, Wadgaon Kolhati Aurangabad 431136 EMAIL: swn11781@gmail.com
4. TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 8,38,200/- (Rs. Eight lakh thirty eight thousand two hundred only).
5. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE CLAIM CAN BE SUBSTANTIATED.	1. My income tax return alongwith Computation of Income disclosing salary received from CD. 2. Salary certificates received from CD 3. Balance Confirmation obtained from CD alongwith monthwise salary receivable statement. 4. PAN & Aadhar of Claimant.
6. DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	No.
7. DETAILS OF HOW AND WHEN CLAIM AROSE	Overdue amount is receivable from January'2019 to March'2021.
8. DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	No.
9. DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Bank : SVC Co-Operative Bank, Aurangabad Branch Savings Account No:111003130002585 IFSC code.SVCB0000110

Santosh Nimbulkar



PARTICULARS		
10.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	<ol style="list-style-type: none">1. My income tax return alongwith Computation of Income disclosing salary received from CD.2. Salary certificates received from CD3. Balance Confirmation obtained from CD alongwith monthwise salary receivable statement.4. PAN & Aadhar of Claimant


<p><u>Simbulkar</u> Signature of workman / employee or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]</p>
<p>Name in BLOCK LETTERS : SANTOSH WAMANRAO NIMBULKAR</p>
<p>Position with or in relation to creditor : EX-MANAGER OF CD</p>
<p>Address of person signing RL 76, BAJAJ NAGAR, NEAR BHAGATSINGH SCHOOL, WADGAON KOLHATI, MIDC WALUJ, AURANGABAD 431136</p>

DECLARATION

I, [Name of claimant], currently residing at [insert address], do hereby declare and state as follows:-

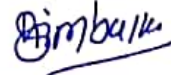
1. Mr.Santosh Wamanrao Nimbulkar, the corporate debtor was, at the insolvency commencement date, being the 12th day of July, 2024, actually indebted to me in the sum of Rs.8,38,200/- (Rs.Eight lakh thirty eight thousand two hundred only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - a. My income tax return alongwith Computation of Income disclosing salary received from CD
 - b. Salary certificates received from CD
 - c. Balance Confirmation obtained from Company alongwith monthwise salary
 - d. PAN & Aadhar of claimant.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

Simbulkar

- 
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

Date: 06/07/2024

Place: Aurangabad



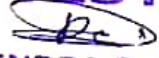
(Signature of the claimant)

VERIFICATION

I, *Santosh Wamanrao Nimbulkar* the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Aurangabad on this 6th day of July, 2024.

ATTESTED



RAJENDRA D. TIDKE
Advocate Notary Govt. of India
Area Aurangabad District
Mob No. 876017177
Reg No 1579



(Signature of claimant).



FORM ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

Assessment Year
2019-20

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically]

(Please see Rule 12 of the Income-tax Rules, 1962)

PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER

Name SANTOSH WAMANRAO NIMBULKAR		PAN ABUPN6295P	
Flat/Door/Block No RL 76	Name Of Premises/Building/Village NEAR BHAGAT SINGH SCHOOL		Form Number ITR-1
Road/Street/Post Office BAJAJ NAGAR	Area/Locality WALUJ		
Town/City/District AURANGABAD	State MAHARASHTRA	Pin/Zip Code 431136	Status Individual Filed u/s 139(1)-On or before due date
Assessing Officer Details (Ward/Circle) WARD 1(1), AURANGABAD			
e-Filing Acknowledgement Number 987668190300819			

COMPUTATION OF INCOME AND TAX THEREON

1	Gross Total Income	1	475733
2	Total Deductions under Chapter-VI-A	2	110849
3	Total Income	3	364880
3a	Deemed Total Income under AMT/MAT	3a	0
3b	Current Year loss, if any	3b	0
4	Net Tax Payable	4	5974
5	Interest and Fee Payable	5	0
6	Total Tax, Interest and Fee Payable	6	5974
7	Taxes Paid		
	a Advance Tax	7a	0
	b TDS	7b	0
	c TCS	7c	0
	d Self Assessment Tax	7d	5970
	e Total Taxes Paid (7a+7b+7c +7d)	7e	5970
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture	0	
	Others	0	0

VERIFICATION

I, SANTOSH WAMANRAO NIMBUL son/ daughter of WAMANRAO KHANDUJI NI, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number 987668190300819 is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as Self and I am also competent to make this return and verify it. I am holding permanent account number ABUPN6295P.

Sign here

[Signature Box]

Nimbulkar

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only

Receipt No

Date of submission

30-08-2019 17:36:20

Source IP address

103.94.59.55



Seal and signature of receiving official

ABUPN6295P01987668190300819186E5EF5819D482077B58FABCE39D8201B42128A

Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id pnent2018@gmail.com

On successful verification, the acknowledgement can be downloaded from e-Filing portal as a proof of filing the return.

THIS IS NOT A PROOF FOR HAVING FILED THE RETURN

SANTOSH WAMANRAO NIMBULKAR

RL 76
NEAR BHAGAT SINGH SCHOOL
BAJAJ NAGAR
WALUJ
AURANGABAD - 431136
Maharashtra

Father's/Husband's Name:
WAMANRAO KHANDUJI NIMBULKAR

Prev. Yr : 01/04/2018 To 31/03/2019
A.Y. : 2019-2020
Status : Individual - Male
Resi. Status : Resident
PAN/GIR : ABUPN6295P
Ward :
Date of Birth : 11/03/1981
Due Date : 31/08/2019
Mobile No : 9689945902
Aadhar No. : 541923692854

COMPUTATION OF TOTAL INCOME

Particulars	Rs.	Rs.	Rs.	Rs.	Rs.
1. SALARY FROM P N ENTERPRISES					80000
TAN : AAAA99999A WALUJ, AURANGABAD, Maharashtra-431136					
Salary and Allowance Received				80000	
(TDS deducted RS. 0/-)					
SALARY FROM HARI OM AUTO COMPONENT PVT. LTD.				480000	
TAN : AAAA99999A WALUJ, AURANGABAD, Maharashtra-431136					
Salary and Allowance Received				480000	
(TDS deducted RS. 0/-)					
Deductions :					
Standard Deduction				-40000	
					520000
2. INCOME FROM HOUSE PROPERTY					
Self Occupied House					
1. WALUJ AURANGABAD Maharashtra-431136 Construction completed within 5 yrs from the end of Financial Year in which Capital was borrowed Loan Taken after 1/4/1999 Interest (Rs. 44267)					
					-44267
Gross Total Income					475733
DEDUCTION UNDER CHAPTER VIA					
Repayment of Housing Loan (Rs. 42448)				42448	
Educational Expenses				38401	
Sukanya Samruddhi Yojna				30000	
Deduction u/s 80C (Rs. 110849 restricted to					-110849

Nimbulkar

NAME : SANTOSH WAMANRAO NIMBULKAR (ABUPN6295P)
A.Y. : 2019-2020

TOTAL INCOME	364880
TAX ON TOTAL INCOME	5744
Rebate under section 87A	0
Tax Payable	5744
Education Cess @ 4%	230
Tax Payable + EDUCATION CESS	5974
Less : Self Assessment Tax	
- 30/08/2019; Paid Into : SBI Internet Banking(0013283), Sr. No. : 34439	5970
	-5970
Net Tax + Interest Payable	NIL

Santosh Wamanrao Nimbulkar

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,
ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

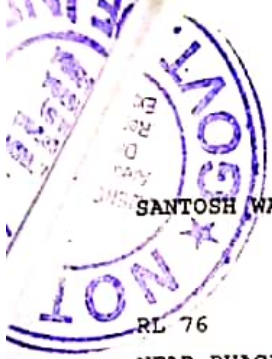
**Assessment Year
2020-21**

PAN	ABUPN6295P		
Name	SANTOSH WAMANRAO NIMBULKAR		
Address	RL 76, NEAR BHAGAT SINGH SCHOOL, BAJAJ NAGAR, WALUJ, AURANGABAD, Maharashtra, 431136		
Status	Individual	Form Number	ITR-1
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	918137390281220

Taxable Income and Tax details			
Taxable Income and Tax details	Current Year business loss, if any	1	0
	Total Income		215500
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	0
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	0
	(+)Tax Payable /(-)Refundable (6-7)	8	0
Dividend Distribution Tax details	Dividend Tax Payable	9	0
	Interest Payable	10	0
	Total Dividend tax and interest payable	11	0
	Taxes Paid	12	0
	(+)Tax Payable /(-)Refundable (11-12)	13	0
Accreted Income & Tax Detail	Accreted Income as per section 115TD	14	0
	Additional Tax payable u/s 115TD	15	0
	Interest payable u/s 115TE	16	0
	Additional Tax and interest payable	17	0
	Tax and interest paid	18	0
	(+)Tax Payable /(-)Refundable (17-18)	19	0

Income Tax Return submitted electronically on 28-12-2020 12:29:38 from IP address 103.94.59.133 and verified by
SANTOSH WAMANRAO NIMBULKAR
having PAN ABUPN6295P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department,
Bengaluru - 560500" on 10-05-2021

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU*Nimbulkar*



SANTOSH WAMANRAO NIMBULKAR

RL 76
NEAR BHAGAT SINGH SCHOOL
BAJAJ NAGAR
WALUJ
AURANGABAD - 431136
Maharashtra

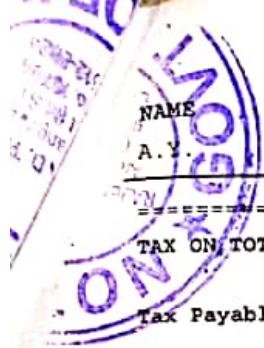
Father's/Husband's Name:
WAMANRAO KHANDUJI NIMBULKAR

Prev. Yr : 01/04/2019 To 31/03/2020
A.Y. : 2020-2021
Status : Individual - Male
Resi. Status : Resident
PAN/GIR : ABUPN6295P
Ward :
Date of Birth : 11/03/1981
Due Date : 31/12/2020
Mobile No : 9689945902
Aadhar No. : 541923692854

COMPUTATION OF TOTAL INCOME

Particulars	Rs.	Rs.	Rs.
1. Income from Salary			
Employer: P N ENTERPRISES		120000	
TAN : NSKP09622E			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		120000	
(TDS deducted RS. 0/-)			
Income from Salary			
Employer: HARI OM AUTO COMPONENTS PVT.LTD.		480000	
TAN : NSKH01699F			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		480000	
(TDS deducted RS. 0/-)			
Deductions :			
Standard Deduction		-50000	
			550000
2. INCOME FROM HOUSE PROPERTY			
Self Occupied House-			
1. WALUJ			
AURANGABAD Maharashtra-431136			
Construction completed within 5 yrs from the end of Financial Year in which Capital was borrowed			
Loan Taken after 1/4/1999			
Interest (Rs. 221995)			-200000
			350000
Gross Total Income			
DEDUCTION UNDER CHAPTER VIA			
Repayment of Housing Loan (Rs. 134505)		134505	
Deduction u/s 80C (Rs. 134505 restricted to			-134505
TOTAL INCOME			215500

Bimbuy



NAME : SANTOSH WAMANRAO NIMBULKAR (ABUPN6295P)
A.Y. : 2020-2021

TAX ON TOTAL INCOME

NIL

Tax Payable

0

Net Tax + Interest Payable

NIL

Simbure

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

Assessment Year
2021-22

(Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7
filed and verified)
(Please see Rule 12 of the Income-tax Rules, 1962)

PAN: ABUPN6295P
 Name: SANTOSH WAMANRAO NIMBULKAR
 Address: RL 76 , NEAR BHAGAT SINGH SCHOOL , BAJAJ NAGAR , WALUJ , AURANGABAD , 19-Maharashtra , 91-India , 431136
 Status: Individual

Form Number: ITR-1
 Filed u/s: 139(1) Return filed on or before due date
 e-Filing Acknowledgement Number: 192656320241221

	1	0
Taxable Income and Tax details		
Current Year business loss, if any	1	0
Total Income		4,34,069
Book Profit under MAT, where applicable	2	0
Adjusted Total Income under AMT, where applicable	3	0
Net tax payable	4	0
Interest and Fee Payable	5	0
Total tax, interest and Fee payable	6	0
Taxes Paid	7	0
(+)Tax Payable /(-)Refundable (6-7)	8	0
Distribution Tax details		
Dividend Tax Payable	9	0
Interest Payable	10	0
Total Dividend tax and interest payable	11	0
Taxes Paid	12	0
(+)Tax Payable /(-)Refundable (11-12)	13	0
Accrued Income & Tax Detail		
Accrued Income as per section 115TD	14	0
Additional Tax payable u/s 115TD	15	0
Interest payable u/s 115TE	16	0
Additional Tax and interest payable	17	0
Tax and interest paid	18	0
(+)Tax Payable /(-)Refundable (17-18)	19	0

Income Tax Return submitted electronically on 24-12-2021 19:35:47 from IP address 10.1.213.180 and verified by SANTOSH WAMANRAO NIMBULKAR having PAN ABUPN6295P on 24-12-2021 19:35:46 using Electronic Verification code C4TX9MVGXI generated through Aadhaar OTP mode

System Generated
Barcode/QR Code



ABUPN6295P01392656320241221EC0EB2406B3E4E31E9E6D96DBD22B09188D8581B

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Nimbulkar

SANTOSH WAMANRAO NIMBULKAR

RL 76

NEAR BHAGAT SINGH SCHOOL

BAJAJ NAGAR

WALUJ

AURANGABAD - 431136

Maharashtra

Father's/Husband's Name:

WAMANRAO KHANDUJI NIMBULKAR

Prev. Yr : 01/04/2020 To 31/03/2021

A.Y. : 2021-2022

Status : Individual - Male

Resi. Status : Resident

PAN/GIR : ABUPN6295P

Ward :

Date of Birth : 11/03/1981

Due Date : 31/12/2021

Mobile No : 9689945902

Aadhar No. : 541923692854

COMPUTATION OF TOTAL INCOME

Particulars	Rs.	Rs.	Rs.
1. Income from Salary			
Employer: P N ENTERPRISES		275000	
TAN : NSKP09622E			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		275000	
(TDS deducted RS. 0/-)			
Income from Salary			
Employer: HARI OM AUTO COMPONENTS PVT. LTD.		275000	
TAN : NSKH01699F			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		275000	
(TDS deducted RS. 0/-)			
Deductions :			
Standard Deduction		-50000	
			500000
2. INCOME FROM HOUSE PROPERTY			
Self Occupied House			
1. WALUJ			
AURANGABAD Maharashtra-431136			
Construction completed within 5 yrs from the end of Financial Year in which Capital was borrowed			
Loan Taken after 1/4/1999			
Interest (Rs. 47943)			-47943
3. INCOME FROM OTHER SOURCES			
Bank Int./Int. on Saving bank accounts (As Per Annexure)		48	
Other Income (As Per Annexure)		145322	
			145370
Gross Total Income			597427

SANTOSH WAMANRAO NIMBULKAR

RD 76

NEAR BHAGAT SINGH SCHOOL
BAJAJ NAGAR
WALUJ
AURANGABAD - 431136
Maharashtra

Father's/Husband's Name:
WAMANRAO KHANDUJI NIMBULKAR

Prev. Yr : 01/04/2020 To 31/03/2021
A.Y. : 2021-2022
Status : Individual - Male
Resi. Status : Resident
PAN/GIR : ABUPN6295P
Ward :
Date of Birth : 11/03/1981
Due Date : 31/12/2021
Mobile No : 9689945902
Aadhar No. : 541923692854

COMPUTATION OF TOTAL INCOME

Particulars	Rs.	Rs.	Rs.
1. Income from Salary			
Employer: P N ENTERPRISES		275000	
TAN : NSKP09622E			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		275000	
(TDS deducted RS. 0/-)			
Income from Salary			
Employer: HARI OM AUTO COMPONENTS PVT. LTD.		275000	
TAN : NSKH01699F			
WALUJ, AURANGABAD, Maharashtra-431136			
Salary and Allowance Received		275000	
(TDS deducted RS. 0/-)			
Deductions :			
Standard Deduction		-50000	
			500000
2. INCOME FROM HOUSE PROPERTY			
Self Occupied House			
1. WALUJ			
AURANGABAD Maharashtra-431136			
Construction completed within 5 yrs from the end of Financial Year in which Capital was borrowed			
Loan Taken after 1/4/1999			
Interest (Rs. 47943)			-47943
3. INCOME FROM OTHER SOURCES			
Bank Int./Int. on Saving bank accounts (As Per Annexure)		48	
Other Income (As Per Annexure)		145322	
			145370
Gross Total Income			597427

Nimbulkar

NAME*

: SANTOSH WAMANRAO NIMBULKAR (ABUPN6295P)

A.Y.

: 2021-2022

DEDUCTION UNDER CHAPTER VIA

Life Insurance Premium		18350	
Repayment of Housing Loan (Rs. 9454)		9454	
Educational Expenses		87000	
BEKANTA SAMRUDDHI YOJANA		30000	
Deduction u/s 80C (Rs. 144804 restricted to			-----
			-144804
u/s 80D	Deduction in respect of Medical Insurance Premium, Preventive Health Check Up & Medical Expenditure. Rs. 18506		
	a) For Self or Family member	18506	
	b) For Parents	0	18506
u/s 80TTA	Deduction in respect of interest on deposits in savings account Rs. 48		
			48 -18554
TOTAL INCOME			-----
			434070
TAX ON TOTAL INCOME			=====
Rebate under section 87A			9203
			9203
Tax Payable			-----
			0
Net Tax + Interest Payable			-----
			NIL
			=====

INCOME FROM OTHER SOURCES

Particulars	Units/Dep	Invest	Earnings	Net
Bank Interest/Interest on saving bank accounts				
BANK INTEREST			48	0 48
Total - Bank Interest/Interest on saving bank	0		48	48
Other Income				
OTHER INCOME			145322	0 145322
Total - Other Income	0		145322	145322

Nimbalkar

Hari Om Auto Components Private Limited

RL-184/7, MIDC, Waluj, Aurangabad-431136

Factory : Gut No. 09, Vill: Rahimpur, Tq. Gangapur, Dist. Aurangabad 431133

CIN No. U35990MH2007PTC169517

Email : design.vtspl@gmail.com Mobile : 9689945917

Date : 01/04/2019

CERTIFICATE

To Whom It May Concern

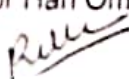
This is to certify that *Mr.Santosh Wamanrao Nimbulkar* having PAN : ABUPN6295P residing at RL-76, Bajaj Nagar, Near Bhagatsingh School, Wadgaon Kolhati, MIDC Waluj, Aurangabad has been employed with M/s.Hari Om Auto Components Private Limited since 01/04/2018 and is currently working as "Manager" in our organization. The Gross Salary of the employee for the financial year 2018-19 is as follows :

Sr.No.	Months	Amount (Rs.)
01	April 2018	40,000=00
02	May 2018	40,000=00
03	June 2018	40,000=00
04	July 2018	40,000=00
05	August 2018	40,000=00
06	September 2018	40,000=00
07	October 2018	40,000=00
08	November 2018	40,000=00
09	December 2018	40,000=00
10	January 2019	40,000=00
11	February 2019	40,000=00
12	March 2019	40,000=00
	TOTAL	4,80,000=00

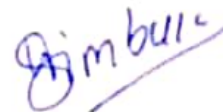
This certificate is being issued upon the request of the employee for the purpose of Income Tax Return. We confirm that the above details are true and accurate to the best of our knowledge.

Your Sincerely,

For Hari Om Auto Components Private Limited


Rekha Hingankar
(Director)

DIN : 01800247



Hari Om Auto Components Private Limited

RL-184/7, MIDC, Waluj, Aurangabad-431136

Factory : Gut No. 09, Vill: Rahimpur, Tq. Gangapur, Dist. Aurangabad 431133

CIN No. U35990MH2007PTC169517

Email : design.vtspl@gmail.com Mobile : 9689945917

Date : 01/04/2020

CERTIFICATE

To Whom It May Concern

This is to certify that **Mr.Santosh Wamanrao Nimbulkar Nimbulkar** having PAN : ABUPN6295P residing at RL-76, Bajaj Nagar, Near Bhagatsingh School, Wadgaon Kolhati, MIDC Waluj, Aurangabad has been employed with M/s.Hari Om Auto Components Private Limited since 01/04/2018 and is currently working as "Manager" in our organization. The Gross Salary of the employee for the Financial Year 2019-20 is as follows :

Sr.No.	Months	Amount (Rs.)
01	April 2019	40,000=00
02	May 2019	40,000=00
03	June 2019	40,000=00
04	July 2019	40,000=00
05	August 2019	40,000=00
06	September 2019	40,000=00
07	October 2019	40,000=00
08	November 2019	40,000=00
09	December 2019	40,000=00
10	January 2020	40,000=00
11	February 2020	40,000=00
12	March 2020	40,000=00
	TOTAL	4,80,000=00

This certificate is being issued upon the request of the employee for the purpose of Income Tax Return. We confirm that the above details are true and accurate to the best of our knowledge.

Your Sincerely,

For Hari Om Auto Components Private Limited



Rekha Hingankar
(Director)

DIN : 01800247





Hari Om Auto Components Private Limited

RL-184/7, MIDC, Waluj, Aurangabad-431136

Factory : Gut No. 09, Vill: Rahimpur, Tq. Gangapur, Dist. Aurangabad 431133

CIN No. U35990MH2007PTC169517

Email : design.vtspl@gmail.com Mobile : 9689945917

Date : 01/04/2021

CERTIFICATE

To Whom It May Concern

This is to certify that **Mr.Santosh Wamanrao Nimbulkar** having PAN : ABUPN6295P residing at RL-76, Bajaj Nagar, Near Bhagatsingh School, Wadgaon Kolhati, MIDC Waluj, Aurangabad has been employed with M/s.Hari Om Auto Components Private Limited since 01/04/2018 and is currently working as "Manager" in our organization. The Gross Salary of the employee for the Financial Year 2020-21 is as follows :

Sr.No.	Months	Amount (Rs.)
01	April 2020	-
02	May 2020	25,000=00
03	June 2020	25,000=00
04	July 2020	25,000=00
05	August 2020	25,000=00
06	September 2020	25,000=00
07	October 2020	25,000=00
08	November 2020	25,000=00
09	December 2020	25,000=00
10	January 2021	25,000=00
11	February 2021	25,000=00
12	March 2021	25,000=00
	TOTAL	2,75,000=00

This certificate is being issued upon the request of the employee for the purpose of Income Tax Return. We confirm that the above details are true and accurate to the best of our knowledge.

Your Sincerely,

For Hari Om Auto Components Private Limited

Rekha Hingankar
(Director)

DIN : 01800247

SANTOSH WAMANRAO NIMBULKAR
RL-76, Near Bhagat Singh School,
Bajaj Nagar, Wadgaon Kolhati,
Waluj, Aurangabad 431136
Mobile No. 9689945902

To,
Director
M/s. Hari Om Auto Components Pvt. Ltd.
Gut No. 09, Rahimpur, Tq. Gangapur,
Dist : Aurangabad.

Date : 10/04/2024

Sub : Balance Confirmation.

Dear Sir,

As per my records a sum of Rs. 8,38,200/- (Rupees Eight lacs thirty eight thousand two hundred only) have been remaining outstanding as on 31/03/2024 in your account towards my salary as per Annexure enclosed.

I would request you to kindly confirm the balance and please release the payment at the earliest.

Your kind co-operation in this regards shall be highly appreciated.

Thanking you,

Yours faithfully,

Nimbulkar

Nimbulkar

(Santosh Wamanrao Nimbulkar)

we confirm the balance as mention
above as per our books of accounts as
on 31/03/2024.

For Hari Om Auto Components Pvt. Ltd.

Rele
Director



Santosh Wamanrao Nimbulkar

A/c Hari Om Auto Components Pvt.Ltd

Details of Salary Receivable as on 31/03/2024

ANNEXURE

Sr.No	Months	Amounts
1	Jan-19	3,200.00
2	Feb-19	40,000.00
3	Mar-19	40,000.00
4	Apr-19	40,000.00
5	May-19	40,000.00
6	Jun-19	40,000.00
7	Jul-19	40,000.00
8	Aug-19	40,000.00
9	Sep-19	40,000.00
10	Oct-19	40,000.00
11	Nov-19	40,000.00
12	Dec-19	40,000.00
13	Jan-20	40,000.00
14	Feb-20	40,000.00
15	Mar-20	40,000.00
16	May-20	25,000.00
17	Jun-20	25,000.00
18	Jul-20	25,000.00
19	Aug-20	25,000.00
20	Sep-20	25,000.00
21	Oct-20	25,000.00
22	Nov-20	25,000.00
23	Dec-20	25,000.00
24	Jan-21	25,000.00
25	Feb-21	25,000.00
26	Mar-21	25,000.00
	TOTAL	838,200.00

Santosh W. Nimbulkar
(Santosh W. Nimbulkar)

Santosh W. Nimbulkar

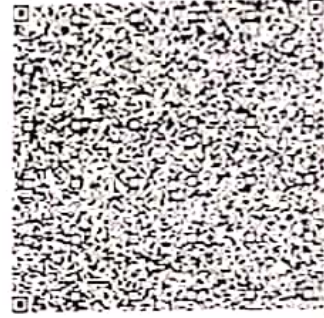
आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA



स्थायी लेखा संख्या कार्ड
Permanent Account Number Card
ABUPN6295P



नाम / Name
SANTOSH WAMANRAO NIMBULKAR

पिता का नाम / Father's Name
WAMANRAO KHANDUJI NIMBULKAR

जन्म की तारीख /
Date of Birth
11/03/1981

हस्ताक्षर / Signature

Electronically issued and Digitally signed. PAN is valid mode of issue of PAN.

Simbulkar



भारत सरकार
Government of India

भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India

नोंदणी क्रमांक/ Enrolment No.: 0656/16157/00397

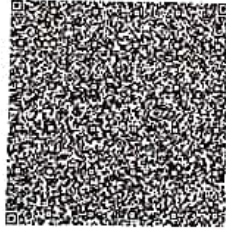
Download Date: 31/03/2021

To
संतोष वामनराव निंबुळकर
S/O Wamanrao Nimbulkar
R L 76
BAJAJ NAGAR
NEAR BHAGAT SINGH SCHOOL
Wadgaon Kolhali
Bajaj Nagar Midc Waluj
Aurangabad Maharashtra - 431136
9689945902

Issue Date: 22/03/2021

Signature valid

Digital Signature
UNIQUE IDENTIFICATION
AUTHORITY OF INDIA
Date: 22/03/2021 10:48:50
IST



आपला आधार क्रमांक / Your Aadhaar No. :

5419 2369 2854

VID : 9162 7525 0482 9503

माझे आधार, माझी ओळख



भारत सरकार
Government of India



Download Date: 31/03/2021



संतोष वामनराव निंबुळकर
Santosh Wamanrao Nimbulkar
जन्म तारीख/DOB: 11/03/1981
पुरुष/ MALE

Issue Date: 22/03/2021

5419 2369 2854

VID : 9162 7525 0482 9503

माझे आधार, माझी ओळख



Government of India



माहिती

- आधार ओळखीचा पुरावा आहे नागरिकत्वाचा नाही
- सुरक्षित QR कोड / ऑफलाइन XML / ऑनलाइन प्रमाणीकरण वापरून ओळख सत्यापित करा.
- हे इलेक्ट्रॉनिक प्रक्रिये द्वारा तयार झालेले एक पत्र आहे.

INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- Verify identity using Secure QR Code/ Offline XML/ Online Authentication.
- This is electronically generated letter.

- आधार देशभरात वैध आहे
- आधार आपल्याला विविध सरकारी आणि खाजगी सेवा सुलभतेने घेण्यास मदत करते
- आपला मोबाइल नंबर आणि ईमेल आयडी आधारमध्ये अद्यावत ठेवा
- आपल्या स्मार्ट फोनमध्ये आधार घ्या - mAadhaar App वापरा

- Aadhaar is valid throughout the country.
- Aadhaar helps you avail various Government and non-Government services easily.
- Keep your mobile number & email ID updated in Aadhaar.
- Carry Aadhaar in your smart phone – use mAadhaar App.

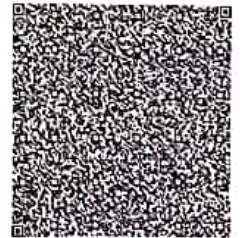


भारतीय विशिष्ट ओळख प्राधिकरण
Unique Identification Authority of India



पत्ता:
S/O वामनराव निंबुळकर, आर एल ७६, भगत सिंग
शालेच्या जवळ, बाजज नगर, वडगाव कोल्हाटी,
औरंगाबाद,
महाराष्ट्र - 431136

Address:
S/O Wamanrao Nimbulkar, R L 76, NEAR
BHAGAT SINGH SCHOOL, BAJAJ NAGAR,
Wadgaon Kolhali, Aurangabad,
Maharashtra - 431136



5419 2369 2854

VID : 9162 7525 0482 9503

1047 | help@uidai.gov.in | www.uidai.gov.in

Simbuls

Hari Om Auto Components Private Limited

RL-184/7, MIDC, Waluj, Aurangabad-431136

Factory : Gut No. 09, Vill: Rahimpur, Tq. Gangapur, Dist. Aurangabad 431133

CIN No. U35990MH2007PTC169517

Email : design.vtspl@gmail.com Mobile : 9689945917

Date : 30/03/2018

To,
Mr. Santosh Wamanrao Nimbulkar,
Plot No. RL-76, Near Bhagatsingh School,
Bajaj Nagar, MIDC Waluj,
Aurangabad 431136

Subject : Appointment as a "**Manager**".

Dear **Mr.Nimbulkar**,

With reference to the discussion which you had with the undersigned on **30th March, 2018**, the undersigned is pleased to appoint you as a **Manager** with effect from **01/04/2018** on the following terms and conditions :-

1. That, you will receive emoluments for your services **Rs.40,000/- p.m.**. The management reserves rights to bifurcate this consolidated salary and revise as and when deem fit and necessary.
2. The increase or decrease of your salary every year shall fully depend upon your performance, attendance and other like conditions of which the management shall be the sole judge.
3. As a **Manager** your job responsibilities will be as per **Annexure** enclosed herewith.
4. That unless prevented by ill-health, you shall devote throughout your employment, fullest attention and abilities to the business of the company and shall obey all the specific or general, written and oral instruction from time to time given to you by the management or any other superior officer and you shall in all respect conform to and comply with the instruction given to you and shall faithfully and diligently discharge the same in order to promote the interest of the company.
5. That you shall conform to and observe the service rules and regulation which may be in force from time to time, and shall be governed in the matter of leaves and other facilities as per the rules and regulations, administrative orders etc, which may be in force and introduced by the management from time to time.
6. That your present posting will be at Gut No. 09, Vill Rahimpur, Tq. Ganagpur, Dist. Aurangabad unit.

7. That you shall hold the property of the company, technical books license, letters, price list, note books, formula, designs, drawings etc, and all copies thereof in any way, relating to the business of the company and shall deliver the same to the company in the event of termination of your employment at any time.
8. That you shall not divulge, disclose, or make public any information and secrets regarding methods, organization, or manufacturing process or products and plant facilities, flow of raw material process, business transaction, method of sale, performance or affairs of the employer company to any person which in the opinion of the company shall be kept as secrets and which may be known to you or become known to you and otherwise during the course of your duty with the company.
9. You shall not cause any damage to any asset or property of the company at any time and you shall use all the means to prevent such damages.
10. That during the continuous of your employment with the company you shall not work, associate with or enter into service or be employed in any capacity whatsoever, for any part of your time, by any means, either on your own or in a partnership firm, company or body corporate and shall not be interested in any other business, occupation directly and indirectly in any capacity.
11. You should inform to the Employer Company from time to time about your further educational activities and you should get approved from the Employer Company any education activity during employment period.
12. That you shall not accept any competitive and or supervisory work for hire or rewards or any work of similar nature for payment or honorarium with any other company, firm or concern during the period of your employment with the company except with knowledge and or prior written consent of the management. In the event of breach of any of the undertakings hereinabove you shall be liable to compensate the company for the lost suffered or at least a sum equivalent to six times the monthly salary last drawn by you, which so ever is more.
13. That you shall be required to attend duty in any shift as and when deemed necessary.
14. This appointment can be terminated by either side by giving two months notice or two months pay in lieu of notice.
15. That you shall inform the management of any change in your residential and permanent address so as to facilitate communication with you from time to time.
16. That the company has all the rights to change / add your job responsibilities or modify terms and conditions during period of employment.

The undersigned welcomes you in this organization and trust we will have a long and mutually fruitful, prosperous and beneficial collaboration. You are requested to sign and return the duplicate copy of this letter having understood the terms and conditions in token of your acceptance thereof.

For Hari Om Auto Components Private Limited
For Hari Om Auto Components Pvt. Ltd.



Rekha Khemraj Hingankar Director
Director

Encl. : Annexure.

I am in receipt of the original of this Appointment Letter, I have gone through / understood the contents. I sign and return the copy, having accepted the offer completely.

Place : Aurangabad

Sign



Date : 30/03/2018/

Name: Santosh Wamanrao Nimbulkar

ANNEXURE-I

Name: Santosh Wamanrao Nimbulkar

Position : Manager

- 1) Set daily/weekly/monthly Production Plan.
- 2) Check production output according to specification.
- 3) Identify issues in efficiency and suggest improvements.
- 4) To submit reports on performance and progress.
- 5) Enforce strict safety guidelines and company standards.
- 6) Looking at ways to reduce wastage and increase efficiency.
- 7) Specifying quality requirements of raw materials with suppliers.
- 8) Manpower Planning and utilization.
- 9) Review weekly maintenance schedule.
- 10) Address concerns with the maintenance co-ordinator.
- 11) Review and assign work to maintenance employees.
- 12) Maintain schedule compliance and priority.
- 13) Organise the repairs of any damages equipments.
- 14) Supervising Technical Staffs.
- 15) Managing Daily purchases and inventory.
- 16) Co-ordination with Personal & Administration, Production, Quality, Stores department.

For Hari Om Auto Components Pvt. Ltd.



Director